

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
06.02.2020**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

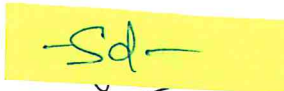
SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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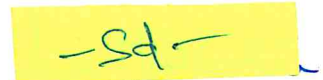
Present: Counsel for the Petitioner

ORDER

Certain clarification is required. The RP as well as Authorised Representative of the various flat owners of this project are directed to be present in court on 7th February 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**